

**UP Government**  
**Shram Anbhag-2**

Notification number: 260/36-2-14-19/2006

Lucknow, Dated: 30th may 2014

**Notification**

In exercise of the powers under sub-section (1) of Section 15 of The Payment of Wages Act, 1936 (Act number IV of 1936) read with Section 21 of The General Clauses Act, 1897 (Act number X of 1897) and in suppression of Government Notification no. 605/306-2-2011-19/2006 dated 14th December, 2011 the Governor is pleased to appoint the Officers mentioned in column-2 of the Schedule given below as "Prescribed Authority" to hear, adjudicate and decide all the claims arising out of deductions and delay in payment of wages from wages of such person or employees including all matters incidental thereto, the claims proposed:

**Schedule**

S.No.	Prescribed Authority	Area of jurisdiction
1	Labour Commissioner, Uttar Pradesh and all Additional Labour Commissioners/ Deputy Labour Commissioners and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in headquarter, Kanpur	Whole of Uttar Pradesh
2	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Ghaziabad region	Ghaziabad, Bulandsahar and Hapur
3	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Noida region (Gautambudha nagar)	Gautambudha nagar
4	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Kanpur region	Kanpur nagar, Kanpur dehat, Etawah, Farukhaabad, Kannauj, Auriya
5	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Varanasi region	Varanasi, Jaunpur, Gazipur and Chandauli
6	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a	Lucknow, Raebareli, Unnao, Hardoi, Lakhimpur Khiri and Sitapur

	minimum experience of 02 years posted in Lucknow region	
7	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Meerut region	Meerut and Baghpat
8	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Saharanpur region	Saharanpur, Muzaffarnagar and Shamli
9	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Agra region	Agra, Mainpuri, Firozabad and Mathura
10	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Aligarh region	Aligarh, Etha, Hathras and Kashganj
11	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Allahabad region	Allahabad, Fatehnpur, Kausahmbi and Pratapgarh
12	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Pipri-sonbhadra region	Mirzapur, Sonbhadra and Sant Ravidas nagar
13	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Azamgarh region	Azamgarh, Mau and Balia
14	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Gorakhpur region	Gorakhpur, Deoria, Kushinagar and Maharajganj
15	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Jhansi region	Jhansi, Lalitpur and Jaloun
16	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Faizabad region	Faizabad, Barabanki, Ambedkar nagar, Sultanpur and Amethi

17	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Chitakootdham (Banda) region	Banda, Chitakoot, Hameerpur and Mahoba
18	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Basti region	Basti, Siddhartha nagar and Sant kabeer nagar
19	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Devipatan (Gonda) region	Gonda, Bahraich, Shrawasti and Balrampur
20	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Bareli region	Bareli, Shahjahanpur, Pilibhit and Badaun
21	Regional Additional Labour Commissioner/ Deputy Labour Commissioner and eligible Assistant Labour Commissioners having a minimum experience of 02 years posted in Moradabad region	Moradabad, Rampur, Sambhal, Bijnaur and Amroha
22	Development Commissioner, Special economic zone	within the local limits of their jurisdiction

by order,

Shailesh Krishna  
Principal Secretary